NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1067/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Gokuldas K. Udeshi Investments

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

Prit Singh Tawae i 15 Kanga & lo.

<u>ORDER</u>

CSP 1067/230-232/NCLT/MB/MAH/2017 CSP 1068/230-232/NCLT/MB/MAH/2017 CSP 1069/230-232/NCLT/MB/MAH/2017

- 1. Petition Admitted.
- 2. All compliances of CSA have been done and necessary affidavits are filed.
- 3. Fixed for Final Hearing on 19.01.2017.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN MEMBER (JUDICIAL)

M. K. SHRAWAT MEMBER (JUDICIAL)

15.12.2017